

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-224

Appeal No. - 317/252/ND/2020

IN THE MATTER OF:

QUANTUM POWER TECH PRIVATE LIMITED

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 11.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Advocate Kiran Rana

For the Respondent

: Adv. Deepak Anand and Adv. Vipul Agrawal on behalf of Income Tax
Department

ORDER

We have heard Ld. Counsels for the appellant and the IT Dept as well as Ld. ARoC.

Reserved for orders.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)